

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4460
ANSWERED ON:21.12.2011
GRANTING PENSION BENEFITS
Purkayastha Shri Kabindra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Board of Governors of REC, Silchar has ratified pension benefits to their employees in 1987;
- (b) if so, the details thereof;
- (c) whether the Principal of REC is trying to obtain financial concurrence since 1987 at regular intervals; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a)&(b): Yes Sir. The 49th meeting of the Board of Governors of the then Regional Engineering College – Silchar (now National Institute of Technology – Silchar) held on 30.04.1987 vide Item No.5(b)49/87 adopted a resolution vide which the Board ratified the consent resolution for introduction of retirement benefits including pension schemes for the employees of REC-Silchar.

(c)&(d): Yes Sir. Since 1987, the REC – Silchar had approached Government of Assam at regular intervals for obtaining financial concurrence vide their letters dated 20.04.1988, 28.09.1988, 17.03.1989, 02.02.1991 and 16.01.1993, respectively. No response from the Government of Assam had been received by the REC – Silchar. However, the Chief minister of Assam admitted vide his letter dated 03.08.2006 written to the then Minister of Human Resource Development that due to financial constraints of the State Government, the financial concurrence towards implementation of the pension scheme could not be given.